

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 12/01/2018**

DAY : Friday

Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. RAMESH NAIR

HON'BLE TECHNICAL MEMBER, MR. RAJU

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
<u>STAY MATTERS</u>				
1	ST/STAY/93128/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- SABRE TRAVEL NETWORK INDIA P LTD	DR/IP	
	ST/87814/2017			
2	ST/STAY/93130/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- SABRE TRAVEL NETWORK INDIA P LTD	DR/IP	
	ST/87815/2017			
3	ST/STAY/93131/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- SABRE TRAVEL NETWORK INDIA P LTD	DR/IP	
	ST/87816/2017			
<u>REGULAR MATTERS</u>				
4	ST/89674/2013	CCE PUNE I -Vs- EMCURE PHARMACEUTICALS LTD.	DR/V. Sridharan,	
5	ST/85162/2014	AYUSH MARKETING -Vs- CCE AURANGABAD	R.S. Indani /DR	
6	ST/85386/2014	MURLI INDUSTRIES LTD -Vs- CCE NAGPUR	V. Sridharan, /DR	
7	ST/85424/2014	MUMBAI POLICE -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	S.S. Gupta, C.A. /DR	
8	ST/85425/2014	MUMBAI POLICE -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	
9	ST/MISC/92946/2017	SHREE HARI ENTERPRISES -Vs- CCE RAIGAD	V. Sridharan, /DR	
	ST/85583/2014			
10	ST/86267/2014	INGRAM MICRO (I) LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
11	ST/86387/2014	DIMENSIONS LOGISTICS SERVICES PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Vinod Awtani /DR	
12	ST/87437/2014	R P ENTERPRISES -Vs- CCE AURANGABAD	B.S. Indani /DR	

13	ST/87804/2014	VRUSHALI FABRICATORS -Vs- CCE PUNE I	Mayur Shroff /DR	
14	ST/87863/2014	MANE & CO -Vs- CCE KOLHAPUR	M.A.Nyalkalkar /DR	
15	ST/90153/2014	TOYO ENGINNERING INDIA LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	
16	ST/90160/2014	COMMISSIONER OF SERVICE TAX MUMBAI-I -Vs- COX & KINGS (INDIA) PVT. LTD.	DR/S.S. Gupta, C.A.	
	ST/CROSS/91012/2015			
17	ST/85076/2015	RELIANCE SECURITIES LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Economic Laws Practices /DR	
18	ST/85143/2015	TATA TELESERVICES (MAHA) LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	Issue Notice
19	ST/85144/2015	TATA TELESERVICES (MAHA) LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	Issue Notice
20	ST/85584/2015	RELIANCE LIFE INSURANCE CO LTD -Vs- COMMR.SERVICE TAX- IV MUMBAI	Economic Laws Practices /DR	Issue Notice
21	ST/85709/2015	COMMRSERVICE TAX- VII MUMBAI -Vs- SECURITY GUARD BOARD	DR/R.G. Sheth	Issue Notice
22	ST/85749/2015	NYATI HOTELS & RESORTS PVT LTD -Vs- CCE PUNE III	ANS Law Associates /DR	Issue Notice
23	ST/86353/2015	PHOENIX INTERNATIONAL FREIGHT SERVICES PVT LTD -Vs- COMMR.SERVICE TAX- VII MUMBAI	V. Sridharan, /DR	Issue Notice

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai**